

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 175 OF 2014  
APPEAL NO. 180 OF 2014 & IA NO. 292 OF 2014**

**Dated: 1<sup>st</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 175 OF 2014**

**In the matter of:**

**NTPC Ltd. ....Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2

**APPEAL NO. 180 OF 2014 & IA NO. 292 OF 2014**

**In the matter of:**

**GRIDCO Ltd. ....Appellant(s)**

**Vs.**

**NTPC Ltd. & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-1

Mr. K.S. Dhingra for R-2

**ORDER**

List these matters on **03.10.2018** on the top of the Board, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

Pr/js